

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 58

CP 53/2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **AMIAD FILTRATION SYSTEMS (INDIA) PVT LTD**

Section 441 of the Companies Act, 2013

ORDER

Adv. Anup Khanna for the Petitioner is present. CS Siddharth Doshi for the Petitioner through VC.

Heard the Counsel and the matter is **Reserved for Orders.**

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh